IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

Appeal No.233/252/ND/2018

In the matter of:

M/s. Credible Agro & Land Limited ...Appellant

SECTION: Under Section 252.

Order delivered on 12.04.2018

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

For the Appellant	Uma Verma CS & Monali CS Mukesh Kumar Adv.
Stng. Counsel for ITD	Lakshmi Gurung, Adv.

ORDER

Ld. Counsel for the appellant is directed to serve the copy to the standing counsel for the Income Tax by tomorrow. Reply be filed within three weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 24th May, 2018.

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

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